

should be made public. (*Interruptions*)

**SHRI S. B. SIDNAL (Belgaum):** It is reported in the papers today that some terrorists have entered our country from Bangla Desh to assassinate Shri Advani. The Home Secretary of West Bengal has made a statement. The Government of India should take necessary action to control all these things.

**MR. SPEAKER:** In this regard I would like to say that we have suffered a lot in this country. Appropriate investigation in this matter may be done and appropriate action may be taken. I am just bringing it to the notice of the Government.

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):** Yes, Sir. (*Interruptions*)

[*Translation*]

**SHRI SATYA PAL SINGH YADAV (Shahjahanpur):** Mr. Speaker, Sir, I want to draw the attention of the House and the Government to a matter of grave concern. Some organisations are openly distributing thousands of swords in every district of Uttar Pradesh to their Members against a nominal fee and these swords are being distributed at a time when there is tension in U.P. and the Arms Act prohibits anybody to keep a sword, knife or a spear without a licence. If anybody violates it, he is challenged under section 25 of the Act. But these swords are being carried openly. Whenever a U.P. Minister visits a district, he is taken in a procession where thousands of people carry these swords... (*Interruptions*). These people remain standing public meetings with these swords. The U.P. Govt., the administration, the Police and the District Offices are a mute spectator. There is a fear psychosis among the secular minded

Hindus and the minorities. There is nobody to check them even in the existence of the district administration. I therefore demand that the government should put a ban on these swords and seize the swords which have already been distributed so that the fear and panic among the people is set at rest. If a person is caught with a knife of six inch length, he is caught by the policeman and booked under section 25 of the Arms Act. But Members the Vishwa Hindu Parishad and Bajrang Dal are openly carrying one metre long swords without licence in shahjahanpur and even then they are not caught... (*Interruptions*).

**SHRI MADAN LAL KHURANA (South Delhi):** We want to protest... (*Interruptions*)

**SHRI RAJENDRA AGNIHOTRI (Jhansi):** Mr. Speaker, Sir, this is totally wrong... (*Interruptions*) He is not correct... (*Interruptions*).

**SHRI SATYA PAL SINGH YADAV:** I challenge him that if the facts are proved correct, he should resign or if the facts are proved otherwise I would resign. (*Interruptions*)

[*English*]

**MR. SPEAKER:** You have made your point. Please sit down.

(*Interruptions*)

**SHRI K. MURALEE DHARAN (Calicut):** People of Kerala, belonging to all religions, will be celebrating Onam festival in the third week of August. The Keralites who are staying outside Kerala will move to Kerala in the first week of August. For their convenience I request the hon. Railway Minister to provide special trains. (*Interruptions*)

**MR. SPEAKER:** Shri Dwarika Nath Das.